



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/629/(IB)/2017  
NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD  
NAME OF THE RESPONDENT(S) : URBANE INDUSTRIES LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Apn On behalf of CS K. Ganesh Kumar	Representative of Petitioner	
2.	C. Tamilarasan Advocate	for Respondent	

**ORDER**

The Company Secretary on behalf of the Operational Creditor present. Counsel for Corporate Debtor also present and brought one cheque to the tune of Rs.2,50,000/- dated 19.12.2017 to be drawn at IBBI Bank and one D.D. to the tune of Rs.50,000/- dated 04.12.2017 to be drawn at SBI; the same are handed over to the Representative for the Applicant. Matter is posted for filing a joint memo of compromise by the parties. Put up on 01.01.2018 at 10.30 A.M.

sdr  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk